

INDEX
TO
LOK SABHA DEBATES
(FOURTEENTH SERIES)

VOLUME V TO VI

THIRD SESSION OF THE FOURTEENTH LOK SABHA

December 1, 2004 to December 23, 2004

Agrahayana 10, 1926 (Saka) to Pausa 2, 1926 (Saka)



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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be, is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

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Each keyword is reflective of the subject matter it pertains to for example a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of Diseases is put under the heading Disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes. The stages of the Bills are given at the end of title in form of Int., Consid., and Pass, etc.

The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers.

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. “Railway Lines”, “Railway Trains” etc.

Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below:

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C.A.	...	Calling Attention to Matter of Urgent Public Importance
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Int.	...	Introduction Stage of Bill
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(Deb. 6, Vol. V, 08-12-2004) Col. 647-48
- Need to declare Allahabad-Jaunpur-Kushinagar road as a national highway for promoting tourism in Jaunpur, U.P. (MUR 377)**
(Deb. 11, Vol. VI, 15-12-2004) Col. 502
- Need to declare Jalaun District in U.P. as a dacoit prone area and deploy adequate Central Police Forces in the region (MUR 377)**
(Deb. 15, Vol. VI, 21-12-2004) Col. 517
- Need to declare Punjabi as an official language of the Union Territory of Chandigarh (MUR 377)**
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- Need to declare the road between Ettayapuram and Rajapalayam in Tamil Nadu as a National Highway (MUR 377)**
(Deb. 12, Vol. VI, 16-12-2004) Col. 360
- Need to delegate powers to Members of Parliament to review implementation of Central Government sponsored projects in their constituencies (MUR 377)**
(Deb. 1, Vol. V, 01-12-2004) Col. 379

- Need to develop Surat railway station in Gujarat as a model railway station (MUR 377)
(Deb. 7, Vol. V, 09-12-2004) Col. 410
- Need to divert passage of heavy vehicular traffic of export oriented industrial raw material from the Bellary-Mangalore road in the Dakshina Kannada region of Karnataka with a view to protect the road from damage (MUR 377)
(Deb. 16, Vol. VI, 22-12-2004) Col. 459-60
- Need to enact a Central Legislation for enabling regulation of admissions to unaided private professional institutes (MUR 377)
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- Need to encourage and ensure starting of more Veterinary Colleges, Polytechnics and Training Centres for Compounders and farmers in Andhra Pradesh and allocate adequate funds for the purpose (MUR 377)
(Deb. 15, Vol. VI, 21-12-2004) Col. 514-15
- Need to encourage circus industry by treating it at par with the field of sports and the entertainment industry (MUR 377)
(Deb. 6, Vol. V, 08-12-2004) Col. 648
- Need to enhance the loan amount given to members of Beedi Workers Cooperative societies in Kerala and exempt the societies from Central Excise levy (MUR 377)
(Deb. 11, Vol. VI, 15-12-2004) Col. 501-02
- Need to enhance wage ceiling from Rs. 1600 to Rs. 6500 under Payment of Wages Act and issue a Gazette Notification relating thereto (MUR 377)
(Deb. 6, Vol. V, 08-12-2004) Col. 649-50
- Need to ensure availability of urea and DAP fertilizers in the country (MUR 377)
(Deb. 2, Vol. V, 02-12-2004) Col. 396
- Need to ensure early commissioning of telephone exchanges in Mandsaur Parliamentary Constituency, Madhya Pradesh (MUR 377)
(Deb. 4, Vol. V, 06-12-2004) Col. 455
- Need to ensure proper repair and maintenance of National Highway No. 110 between Arbel and Bihar Sharif via Jahanabad and Akangar Sarai (MUR 377)
(Deb. 7, Vol. V, 09-12-2004) Col. 413
- Need to ensure that Indian professionals working in U.S.A. are allowed to repatriate their social security savings on their return to India (MUR 377)
(Deb. 11, Vol. VI, 15-12-2004) Col. 499
- Need to ensure that Rajasthan gets its due share of water in accordance with the agreement with the adjoining States (MUR 377)
(Deb. 17, Vol. VI, 23-12-2004) Col. 346-47
- Need to ensure that the workers of Captive mines owned by TISCO get the benefit of 15 per cent interim relief as per the Coal Wage Board Agreement (MUR 377)
(Deb. 6, Vol. V, 08-12-2004) Col. 646
- Need to erect a statue of the renowned social reformer, Sree Narayana Guru at a prominent place in Delhi (MUR 377)
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- Need to evolve a comprehensive plan for development of new tourist spots in the State of Jammu and Kashmir (MUR 377)
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- Need to execute the work under Sam Vikas Yojana in district Unnao, Uttar Pradesh through Central Agencies (MUR 377) (Deb. 7, Vol. V, 09-12-2004) Col. 413
- Need to expand the Indore Railway Station by acquiring land in the adjoining areas (MUR 377) (Deb. 14, Vol. VI, 20-12-2004) Col. 448
- Need to expedite the construction of Ramganj Mandi-Bhopal railway line (MUR 377) (Deb. 16, Vol. VI, 22-12-2004) Col. 458-59
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- Need to expeditiously complete construction of Jasrour Lopokl-Jandiala Border Road in Amritsar District, Punjab (MUR 377) (Deb. 9, Vol. V, 13-12-2004) Col. 564-65
- Need to extend assistance to the Government of Kerala for protecting the interests of workers engaged in traditional Industries (MUR 377) (Deb. 7, Vol. V, 09-12-2004) Col. 412
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- Need to extend the proposed four-lane road between Mokama and Monghyr upto Bhagalpur in Bihar (MUR 377) (Deb. 7, Vol. V, 09-12-2004) Col. 411-12
- Need to formulate and implement programmes for the welfare of the Weaver community in the country (MUR 377) (Deb. 17, Vol. VI, 23-12-2004) Col. 345-46
- Need to give financial assistance to the Government of Madhya Pradesh for undertaking Relief measures for the Drought-Affected people of the State (MUR 377) (Deb. 12, Vol. VI, 16-12-2004) Col. 355
- Need to give relaxation to fishing folk engaged in domestic shell collection by increasing Shell Fishing Zone in Andaman and Nicobar Islands (MUR 377) (Deb. 15, Vol. VI, 21-12-2004) Col. 515-16
- Need to give Subsidy on the Purchase of Diesel to Farmers in U.P. to make farming lucrative (MUR 377) (Deb. 6, Vol. V, 08-12-2004) Col. 651-52
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- Need to improve working conditions of and provide better facilities to Bidi workers in Chail Parliamentary Constituency, Uttar Pradesh (MUR 377) (Deb. 4, Vol. V, 06-12-2004) Col. 456
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- Need to include Tarkhan community of Himachal Pradesh in the list of Scheduled Castes (MUR 377) (Deb. 7, Vol. V, 09-12-2004) Col. 410-11

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- Need to increase the minimum support price for cotton and ensure that the cotton purchases of Cotton Corporation of India are made at the support price fixed (MUR 377)**
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- Need to increase the percentage of reservation for SCs and STs in proportion to their population and include nomadic tribes in the category of SCs and STs (MUR 377)**
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- Need to increase the working capital of Praga Tools Limited in Andhra Pradesh (MUR 377)**
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- Need to introduce a new Central Scheme to eradicate Malaria in Phulbani and other parts of Orissa (MUR 377)**
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- Need to introduce direct flights from Riyadh and Dammam to Hyderabad (MUR 377)**
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- Need to introduce mobile telephone service of BSNL in 24 Parganas District (South), West Bengal (MUR 377)**
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- Need to introduce mobile telephone services in Bharuch Parliamentary Constituency, Gujarat (MUR 377)**
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- Need to introduce Pantry Car Facility in Vikramshila Express running between Bhagalpur and New Delhi (MUR 377)**
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- Need to introduce Suburban Rail Service on Buxar-Patna and Kool-Patna Sector (MUR 377)**
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- Need to issue instructions to ONGC to give a part of the royalty to the local administration for enabling proper maintenance of the Highways used by the company in Nagapattinam Parliamentary Constituency, Tamil Nadu (MUR 377)**
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Col.349-50
- Need to lay the Aligarh-Patwal-Alwar rail line for the development of Mewar region (MUR 377)**
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Col.344-45
- Need to lift the ceiling of 5% on appointment on compassionate grounds in the services of the Union Territory of Chandigarh (MUR 377)**
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Col.498-99
- Need to make realistic amendments in the building by-laws of the Union Territory of Chandigarh (MUR 377)**
(Deb. 6, Vol. V, 08-12-2004) Col. 645
- Need to open a Central School at Maharajanj in Siwan district of Bihar (MUR 377)**
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- Need to open branches of Allahabad Bank and other commercial banks in Deoria district, Uttar Pradesh (MUR 377)**
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- Need to open more tobacco auction platforms in Andhra Pradesh and commence purchase operations in early January next year in areas where the crop is harvested early (MUR 377)**
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Col. 457-58
- Need to permit Government of Rajasthan to utilize the balance sanctioned amount for completion of Mewar Complex project in the State (MUR 377)**
(Deb. 14, Vol. VI, 20-12-2004) Col. 449
- Need to protect the interests of farmers and agricultural labourers settled in Railway 'waste' land on either side of Kollam-Virudhunagar meter gauge railway line in Kerala (MUR 377)**
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- Need to provide a Special Economic Package for Revival of Industries in Jharkhand (MUR 377)**
(Deb. 12, Vol. VI, 16-12-2004) Col. 358
- Need to Provide adequate relief to the farmers affected by natural calamities in Nagapattinam and Tiruvarur districts of Tamil Nadu (MUR 377)**
(Deb. 1, Vol. V, 01-12-2004) Col. 383
- Need to provide air-link to Ajmer city in Rajasthan (MUR 377)**
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- Need to provide better facilities for rail passengers in Madhya Pradesh (MUR 377)**
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- Need to provide financial assistance to the Government of Karnataka for undertaking small and medium irrigation projects in the State (MUR 377)**
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- Need to provide financial assistance for building a proper drainage system in Unnao city, U.P. (MUR 377)**
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- Need to provide financial assistance to Government of Kerala to safeguard the Interests of Khadi and village industries in the State (MUR 377)**
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- Need to provide financial assistance to the Government of Andhra Pradesh for constructing a flyover between Dilkhushnagar and Ameerpet in Hyderabad (MUR 377)**
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- Need to provide financial assistance to the Government of Arunachal Pradesh for setting up a proper Power Grid System in the State (MUR 377)**
(Deb. 2, Vol. V, 02-12-2004) Col. 395
- Need to provide financial assistance to the Government of Bihar for desiltation of canals in Begusarai district (MUR 377)**
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- Need to provide financial assistance to the Government of Uttar Pradesh for constructing a dam at Pachnada in Jalaun District, Uttar Pradesh (MUR 377)**
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- Need to provide financial assistance to the Government of Uttar Pradesh for constructing bridges on rivers in Hardoi Parliamentary Constituency (MUR 377)
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- Need to provide funds for building a proper drainage system in Fatehpur city U.P. (MUR 377)
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- Need to provide funds for early completion of Gosikhurd Irrigation Project in Nagpur Zone of Maharashtra (MUR 377)
(Deb. 15, Vol. VI, 21-12-2004) Col. 518
- Need to provide funds to the Government of Andhra Pradesh for implementing developmental schemes for the Backward Classes (MUR 377)
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- Need to provide necessary support and inputs to the State Government of Nagaland to track down the culprits involved in the explosions at Dimapur on 2 October, 2004 (MUR 377)
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- Need to provide ownership rights to the inhabitants of forest areas in Robertsganj Parliamentary Constituency, U.P. (MUR 377)
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- Need to redress the problems being faced by Tobacco traders of Andhra Pradesh due to adverse market conditions (MUR 377)
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- Need to Rehabilitate the Porters facing eviction from Railway Land at Kharagpur, West Bengal (MUR 377)
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- Need to relax the laws relating to Environment and Forests with a view to provide irrigation facilities to tribals in Bharuch Parliamentary Constituency, Gujarat (MUR 377)
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- Need to release a commemorative stamp in honour of Tyagi Dheeran Chinnamalai of Tamil Nadu who fought against the Britishers (MUR 377)
(Deb. 4, Vol. V, 06-12-2004) Col. 454
- Need to release funds directly to the Gram Panchayat Presidents in Tamil Nadu for undertaking developmental work in their areas (MUR 377)
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- Need to Release Funds for Construction of a Tunnel at Rohtang with a view to link Lahaul Valley with Leh (MUR 377)
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- Need to release funds for enabling early completion of the gauge conversion work on Naupada-Gunupur railway line in Andhra Pradesh (MUR 377)
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- Need to release funds to Rajasthan Government for providing scholarships to post-matric students of Other Backward Classes category (MUR 377)
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- Need to release the Central share of funds for various developmental programmes in Madhya Pradesh (MUR 377)
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- Need to renew the insurance policies of farmers and agricultural workers of Andhra Pradesh which lapsed owing to the failure to pay the premia on account of the severe drought in the State (MUR 377)
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- Need to review the decision to demote a large number of Principals of Kendriya Vidyalayas (MUR 377)
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- Need to review the mode of allocation of funds to the Government of Gujarat under Pradhan Mantri Gram Sarak Yojna (MUR 377)
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- Need to review the Notification dated 19th March, 1983 relating to service regulations of the Indian Administrative Service, which makes the officers of State Civil Services ineligible for promotion on attaining the age of 54 years (MUR 377)
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- Need to set up a Centrally funded Engineering College at Phulbani in Orissa (MUR 377)
(Deb. 11, Vol. VI, 15-12-2004) Col. 503
- Need to set up a full-fledged Central University at Darjeeling (MUR 377)
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- Need to set up a Head Post Office at Maharaipuraj, Uttar Pradesh (MUR 377)
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- Need to set up a Mango Research Centre in Shahabad fruit belt, Uttar Pradesh (MUR 377)
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- Need to set up a rubber based industry for manufacture of tyres, tubes and automobile spare parts in Kanyakumari district, Tamil Nadu (MUR 377)
(Deb. 17, Vol. VI, 23-12-2004) Col. 348
- Need to set up an Inland Container Terminal at Kannur in Kerala with a view to boost export of handloom products (MUR 377)
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- Need to set up more Doordarshan studios in Jammu Parliamentary Constituency, J&K with a view to provide adequate coverage of Doordarshan Programmes in border areas (MUR 377)
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- Need to set up Rail Coach Factory in Bareilly, Uttar Pradesh (MUR 377)
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- Need to shift the Loco-Shed at Nanded and re-establish it at Purna in Maharashtra (MUR 377)
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- Need to take steps to check the decline in the water level in the country (MUR 377)**
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- Need to take steps to check the declining ground water level in Dausa and other districts of Rajasthan (MUR 377)**
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- Need to take steps to reopen the Siruguppa Sugar Factory in Bellary district, Karnataka and ensure payment of the outstanding dues of the workers (MUR 377)**
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- Need to take steps to revive the closed N.T.C. Mill and a sugar mill in Gaya district, Bihar (MUR 377)**
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- Need to take steps to revive the handloom sector in Andhra Pradesh (MUR 377)**
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